# LOK SABHA UNSTARRED QUESTION NO. 2467 TO BE ANSWERED ON 03 AUGUST, 2023

#### **Price Rise of Diesel and Petrol**

†2467. SHRI SUDARSHAN BHAGAT:

### पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the situation in the international market is the cause of rise in prices of petrol and diesel in the country;
- (b) if so, the various measures taken by the Government to deal with the said situation; and
- (c) if not, the details of additional taxes imposed by the State Governments on the prices of petrol and diesel?

#### **ANSWER**

# पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (c): Prices of petrol and diesel in the country have been market-determined with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel. Public Sector Oil Marketing Companies (OMCs) have not increased prices of petrol and diesel since 6<sup>th</sup> April 2022.

Government has reduced Central Excise duty by Rs. 13/ litre and Rs. 16/ litre on petrol and diesel respectively in two tranches in November 2021 and May 2022. The excise duty reductions were fully passed on to consumers and retail prices fell as a result. The measure was aimed to give a further fillip to the economy and to boost consumption and keep inflation low, thus helping the poor and middle classes. Subsequently, many States/UTs have also reduced VAT rates on petrol and diesel.

State Governments levy Value Added Tax on sale of Petrol and Diesel. The state-wise details of VAT /Sales tax on petrol and diesel as on 31.07.2023 are given at Annexure.

Annexure referred to in reply to Lok Sabha Unstarred Question No. 2467 asked by Shri Sudarshan Bhagat to be answered on 03.08.2023 regarding "Price Rise of Diesel and Petrol"

### State-wise details of VAT /Sales tax on petrol and diesel as on 31.07.2023

S.No.	State/UT	Petrol	Diesel
1	Andaman & Nicobar Islands	1%	1%
2	Andhra Pradesh	31% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon	22.25% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon
3	Arunachal Pradesh	14.50%	7.00%
4	Assam	21.95% or Rs.16.80 per litre whichever is higher	20.88% OR Rs. 13.60 per litre whichever is higher Rebate of Rs. 1.66 per litre subject to minimum tax of Rs. 13.60 per litre
5	Bihar	23.58% or Rs 16.65/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)	16.37% or Rs 12.33/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)
6	Chandigarh	Rs.10/KL cess +15.24% or Rs.12.42/Litre whichever is higher	Rs.10/KL cess + 6.66% or Rs.5.07/Litre whichever is higher
7	Chhattisgarh	24% VAT + Rs.2/litre VAT	23% VAT + Rs.1/litre VAT
8	Dadra and Nagar Haveli and Daman and Diu	12.75% VAT	13.50% VAT
9	Delhi	19.40% VAT	Rs.250/KL air ambience charges + 16.75% VAT
10	Goa	20% VAT + 0.5% Green cess	17% VAT + 0.5% Green cess
11	Gujarat	13.7% VAT+ 4% Cess on Town Rate & VAT	14.9% VAT + 4 % Cess on Town Rate & VAT
12	Haryana	18.20% or Rs.14.50/litre whichever is higher as VAT+5% additional tax on VAT	16.00% VAT or Rs.11.86/litre whichever is higher as VAT+5% additional tax on VAT
13	Himachal Pradesh	17.5% or Rs 13.50/Litre- whichever is higher	13.90% or Rs 10.40/Litre- whichever is higher
14	Jammu & Kashmir	24% MST+ Rs.2/Litre employment cess, Rebate of Rs.4.50/Litre	16% MST+ Rs.1.00/Litre employment cess , Rebate of Rs.6.50/Litre
15	Jharkhand	22% on the sale price or Rs. 17.00 per litre, which ever is higher + Cess of Rs 1.00 per Ltr	22% on the sale price or Rs. 12.50 per litre, which ever is higher + Cess of Rs 1.00 per Ltr
16	Karnataka	25.92% sales tax	14.34% sales tax
17	Kerala	30.08% sales tax+ Rs.1/litre additional sales tax + 1% cess , Social security cess Rs.2 per litre	22.76% sales tax+ Rs.1/litre additional sales tax + 1% cess, Social security cess Rs.2 per litre
18	Ladakh	15% MST+ Rs.5/Litre employment cess, Reduction of Rs.2.5/Litre	6% MST+ Rs.1/Litre employment cess , Reduction of Rs.0.50/Litre
19	Lakshadweep	10% VAT	10% VAT

S.No.	State/UT	Petrol	Diesel
20	Madhya Pradesh	29 % VAT + Rs.2.5/litre VAT+1%Cess	19% VAT+ Rs.1.5/litre VAT+1% Cess
21	Maharashtra – Mumbai, Thane , Navi Mumbai & Aurangabad	26% VAT+ Rs.5.12/Litre additional tax	24% VAT
22	Maharashtra (Rest of State)	25% VAT+ Rs.5.12/Litre additional tax	21% VAT
23	Manipur	25% VAT	13.5% VAT
24	Meghalaya	13.50% or Rs13.00/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)	5% or Rs 6.50/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)
25	Mizoram	16.36% VAT	5.23% VAT
26	Nagaland	25% VAT or Rs. 16.04/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess, Rebate Rs. 5.5 per litre	16.50% VAT or Rs. 10.51/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess, Rebate Rs. 5.1 per litre
27	Odisha	28% VAT	24% VAT
28	Puducherry	14.55% VAT	8.65% VAT
29	Punjab	Rs.2050/KL (cess)+ Rs.0.10 per Litre (Urban Transport Fund) + 0.25 per Litre (Special Infrastructure Development Fee)+15.74% VAT plus 10% additional tax or Rs.14.32/Litre whichever is higher	Rs.1050/KL (cess) + Rs.0.10 per Litre (Urban Transport Fund) +0.25 per Litre (Special Infrastructure Development Fee) + 12.00% VAT plus 10% additional tax and or Rs.10.02/Litre whichever is higher
30	Rajasthan	31.04% VAT+Rs 1500/KL road development cess	19.30% VAT+ Rs.1750/KL road development cess
31	Sikkim	20% VAT+ Rs.3000/KL cess	10% VAT + Rs.2500/KL cess
32	Tamil Nadu	13% + Rs.11.52 per litre	11% + Rs.9.62 per litre
33	Telangana	35.20% VAT	27% VAT
34	Tripura	17.50% VAT+ 3% Tripura Road Development Cess	10.00% VAT+ 3% Tripura Road Development Cess
35	Uttar Pradesh	19.36% or Rs 14.85/Litre whichever is higher	17.08% or Rs 10.41/Litre whichever is higher
36	Uttarakhand	16.97% or Rs 13.14 Per Ltr whichever is greater	17.15% or Rs Rs 10.41 Per Ltr whichever is greater
37	West Bengal	25% or Rs.13.12/litre whichever is higher as sales tax+ Rs.1000/KL cess – Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)	17% or Rs.7.70/litre whichever is higher as sales tax + Rs 1000/KL cess - Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)

Source: Petroleum Planning and Analysis Cell (PPAC)